

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1038 of 2019**

**IN THE MATTER OF:**

**Aditya Energy Resource Pte. Ltd.**

**...Appellant**

**Versus**

**Simhapuri Energy Ltd.**

**...Respondent**

**Present:**

**For Appellant : Dr. K.S. Ravichandran and Ms. S. Manjula Devi,  
Advocates**

**For Respondent : Present but appearance not marked.**

**O R D E R**

**04.02.2020** Parties are to be heard with regard to dispute raised regarding enforceability of the foreign award as well as other merits of the Appeal based on other documents.

List the Appeal 'for admission (after Notice)' on **26<sup>th</sup> February, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*pks/md*